

(b) If so, by when ?

THE MINISTER OF COMMUNICATIONS (SHRI ARJUN SINGH) : (a) No, Sir.

(b) Does not arise.

Visit of Neyveli Lignite Corporation Limited team to West Germany

*380. SHRI BANWARI LAL PUROHIT :
DR. V. VENKATESH :

Will the Minister of ENERGY be pleased to state :

(a) whether a delegation consisting of officers of the Neyveli Lignite Corporation Limited and Government of India visited West Germany recently ;

(b) whether the team of officials held consultations with the technical consultants, M/s. Rheinbraun Consulting of West Germany on certain issues of Neyveli Lignite Corporation Ltd ; and

(c) if so, the details thereof ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Yes, Sir,

(b) and (c). The Indian Delegation did not have any consultation with M/s Rheinbraun Consulting of West Germany. The Rheinbraun Consulting are standing consultants of Neyveli Lignite Corporation Ltd. The Chairman-cum-Managing Director, Neyveli Lignite Corporation Ltd., who was also a member of the Indian Delegation to F.R.G. had, however, consultations with Rheinbraun Consulting on the following subjects :

(i) Safety check programmes for opencast mining machinery,

(ii) Mine Planning,

(iii) Detailed Dewatering Model,

(iv) Reliability of Mining Equipment and Operations,

(v) Efficiency of Briquetting and Carbonisation Plant.

Women Judges in High Courts

*381. SHRIMATI MADHUREE SINGH :
SHRI SHANTARAM NAIK :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of women judges in various High Courts ; and

(b) whether it is proposed to increase their number ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) A present, 11 women Judges are in position in the following Courts of the country :

Andhra Pradesh	1
Bombay	1
Calcutta	3
Delhi	2
Kerala	1
Madras	1
Rajasthan	2
	11

(b) The Government have addressed the Chief Ministers of States and Chief Justices of High Courts saying that should be possible for them to locate women lawyers who are suitable for appointment as High Court Judges, and they have been requested to keep this in view while making recommendations for appointments to the High Courts so as to increase their representation on the Bench.

[Translation]

Gas Agencies in District Headquarters of U.P.

*382. SHRIMATI USHA VERMA
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :